

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 121
44/241-242/PB/2019

IN THE MATTER OF:

Mr. Rajesh Mittal	...	Applicant/Petitioner
Vs		
M.M. Metacraft Pvt Ltd	...	Respondent

Order under Section 241-242.

Order delivered on 14.07.2021

CORAM:

SH. BHASKARA PANTULA MOHAN
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Alishan Naqvee and Mr. Swet Shikha, Adv.
For Respondent :

ORDER

List the matter for further consideration on 16.09.2021.

— sd —

(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT

— sd —

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

14.07.2021
DPK